

**Construction of Melattur-Feroke  
Railway Line in Kerala State**

24. SHRI C. H. MOHAMMED  
KOYA:

Will the Minister of RAILWAYS  
be pleased to state:

(a) whether any survey has been  
made about the construction of the  
Melattur-Feroke Railway line in Mala-  
bar, Kerala State; and

(b) if so, the results thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI  
BUTA SINGH): (a) No.

(b) Does not arise.

**Drilling of Fifth Well in the Bombay  
High Structure**

25. SHRI P. GANGADEB: Will the  
Minister of PETROLEUM be pleased  
to state:

(a) whether the offshore drilling  
platform 'Sagar Samrat' has spudded  
the Fifth Well in the Bombay High  
Structure;

(b) if so, the depth upto which the  
well has already been drilled upto  
November, 1975; and

(c) when the drilling is likely to  
be completed?

THE MINISTER OF PETROLEUM  
(SHRI K. D. MALAVIYA): (a) to (c).  
Sagar Samrat completed drilling of  
the fifth well (which was spudded on  
29-4-75) at a depth of over 1405  
metres, in the Bombay High area in  
the third week of May, 1975.

**Cases filed against Big Monopoly  
Houses**

26. SHRI PRIYA BANJAN DAS  
MUNSI:

Will the Minister of LAW, JUS-  
TICE AND COMPANY AFFAIRS

be pleased to state the number of  
cases or complaints filed during  
emergency after 26th June, 1975  
against big monopoly houses parti-  
cularly the jute, textile and tobacco  
industrial houses?

THE DEPUTY MINISTER IN THE  
MINISTRY OF LAW, JUSTICE AND  
COMPANY AFFAIRS (SHRI BEDA  
BRATA BARUA): The expression  
"big monopoly houses" has not been  
defined in any legislation. The word  
"cases" in itself does not lend to any  
precise meaning as cases are filed in  
the courts by various agencies or with  
other statutory authorities. The ex-  
pression "complaints" is very wide and  
may be of various kinds filed by  
various Government and statutory  
authorities, shareholders, members of  
public etc. under various enactments  
both criminal and civil with Govern-  
ment agencies administering those  
enactments. In view of the above facts  
it is very difficult to decide upon a  
list of companies intended to be  
covered by this question and thus  
there are practical difficulties in an-  
swering the same.

**हरिजनों को पेट्रोल पम्पों का दिया जाना**

27. श्री मुल्की राज सेनी: क्या  
पेट्रोलियम मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या वर्ष 1974-75 के दौरान  
देश में कितने पेट्रोल पम्प थे ;

(ख) वर्ष 1974-75 के दौरान  
कितने नये पेट्रोल पम्प आवंटित करने  
की अनुमति दी गई ;

(ग) उनमें से कितने पेट्रोल पम्प  
हरिजनों को दिये गये ;

(घ) हरिजनों को अधिक पेट्रोल पम्प  
दने के लिये सरकार ने क्या योजना बनाई  
है ; और